

†[THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA) : (a) and (b) Yes, Sir. Under the Second Educational Survey, Bihar is included. The main objective of the first phase of the Survey is to bring the data regarding school habitations up-to-date.

(c) and (d) The Survey has already started, and the report on the first phase is expected to be ready towards the end of December 1966.]

MEMO. FROM BIDI WORKERS IN
MAHARASHTRA

*693. SHRI T. V. ANANDAN : Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state :

(a) whether any memorandum has been received by Government from the Bidi Workers Union, Maharashtra State to classify T.B. as an occupational disease; and

(b) if so, what action Government propose to take in this regard ?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM) : (a) Yes; the Union has *inter alia* suggested that the Workmen's Compensation Act be amended to include Tuberculosis as an occupational disease in respect of employment in the Bidi industry.

(b) The suggestion will be examined.

REHABILITATION OF THE PETROLEUM
WORKERS OF ERNAKULAM

*694. SHRI P. K. KUMARAN : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether any steps are being taken by Government to rehabilitate the 700 petroleum workers of Ernakulam who are threatened with retrenchment, by employing them in public sector undertakings like I.O.C., Oil India etc.; and

(b) if not, what are the reasons therefor ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN) :

(a) Yes, Sir, to the maximum extent possible.

(b) Does not arise.

† [] English translation.

MANUFACTURE OF NICOTINE SULPHATE

*695. SHRI H. V. TRIPATHI : Will the Minister of EDUCATION be pleased to state :

(a) the number of licences issued by the National Research Development Corporation for the manufacture of Nicotine Sulphate on commercial basis in the country;

(b) the names of licences with their headquarters and the area of operation;

(c) the names of firms actively engaged in the manufacture of Nicotine Sulphate and the quantity produced by each of them year-wise since the date of issue of licences; and

(d) the total quantity of Nicotine Sulphate exported and the names of the countries to which it has been exported ?

THE DEPUTY MINISTER IN THE
MINISTRY OF EDUCATION [DR. (SHRI-MATI) T. S. SOUNDARAM RAMACHANDRAN) :

(a) Four.

(b) 1. Messrs. Dhirubhai Muljibhai Patel & Co., Dharmaj, Distt. Kaira. Non-exclusive licence restricted to two parties for the Bombay Zone comprising of Gujarat and Maharashtra.

2. Messrs. Mahendra M. Patel, P.O. Sunav, Gujarat. Non-exclusive license to be restricted to two parties for the Bombay Zone comprising of Gujarat and Maharashtra.

3. Messrs. Tobacco Bye-Products of India, Private Ltd., Guntur. Non-exclusive licence for South Zone comprising of Madras, Kerala, Andhra and Mysore.

4. Messrs. National Tobacco Bye-Products of India, Saharanpur, for Punjab and U.P.

(c) Only one firm viz. Dhirubhai Muljibhai Patel and Co., Dharmaj, has gone into commercial production, since July, 1963. Their production figures are as under :—

		Kgs.
Half year ended	31-3-64	.. 50
Half year ended	30-9-64	.. 2072
Half year ended	31-3-65	.. 2288

(d) Information regarding quantities exported and the countries of export is not available.